

**Shri Punnoose:** Are Government aware that the huge sums now being spent on erecting sand bunds on the sea coast are proving useless?

**Sardar Majithia:** I am afraid the question refers to the I.N.S. "Venduruthy". The hon. Member is referring to other pieces of land which do not come under the Ministry of Defence. They come under a separate Ministry. I cannot answer for them.

**Mr. Deputy-Speaker:** Next question.

#### WORLD DEVELOPMENT FUND

\*594. **Shri M. L. Dwivedi:** Will the Minister of Finance be pleased to state at what stage is the Indian proposal towards the formation of a World Development Fund which India has been advocating in the U.N.O. for the past four and a half years?

**The Minister of Finance (Shri C. D. Deshmukh):** It is presumed that the hon. Member refers to the proposal for the establishment of an International Development Fund under the aegis of an International Development Authority. This proposal was examined by an Expert Committee appointed by the U.N. Secretary-General. The Committee's Report has been discussed recently at the Sixteenth ECOSOC Session and will come up again for further discussion in the next Session of the U.N. General Assembly. It is not correct to say that this is an Indian proposal. The proposal has been sponsored by several member countries of the United Nations and India has been supporting it. But, the germ of the proposal was contained in a suggestion made in 1949 by Dr. V. K. R. V. Rao as the Chairman of the U.N. Economic Sub-Commission for Economic Development.

**श्री एम० एल० द्विवेदी :** मैं यह जानना चाहता था कि इस प्रस्ताव के कामयाब होने में अब तक जो विलम्ब हुआ है उसका क्या कारण है ?

**श्री सी० डी० देशमुख :** मतविम्ववाद ।

**Mr. Deputy-Speaker:** Difference of opinion, I think.

**श्री एम० एल० द्विवेदी :** क्या माननीय मंत्री यह बतलाने की कृपा करेंगे कि अब भारत की ओर से क्या प्रयत्न किया जा रहा है ?

**श्री सी० डी० देशमुख :** भारत की ओर से तो उस का समर्थन किया जाता है ।

**Dr. M. M. Das:** What are the exact objects of this organisation that is being discussed? In what ways do the objects differ from those of the International Reconstruction and Development Bank?

**Shri C. D. Deshmukh:** The object is development on a long term basis, but not in a way in which the Bank examines these propositions in a business spirit.

**Shri T. N. Singh:** May I know if the fund is made up of contributions by individual Member-States of the U.N.O. or is it principally contributed by some special country?

**Shri C. D. Deshmukh:** I do not think that the proposal has assumed that definite enough form to enable me to answer that question as to what precise form this fund ought to assume. The last discussion that took place was more on the technical steps necessary to operate such a fund rather than on its constitution.

**Kumari Annie Mascarene:** May I know whether the functions of this Development Fund are in any way different from those of the World Bank?

**Shri C. D. Deshmukh:** All these questions are premature in view of the answer that I have given.

**Mr. Deputy-Speaker:** They are being considered.

**Shri C. D. Deshmukh:** Yes. The form of the fund is being discussed at the moment.

**Shri Sarangadhar Das:** May I know if President Eisenhower's recent statement about contribution from big countries towards the Development Fund has any connection with this proposed fund?

**Shri C. D. Deshmukh:** It has a connection in the sense that it might influence the attitude of the United States towards the proposal to start such a fund.

**श्री अल्लू राय शास्त्री :** मैं यह जानना चाहता था कि उस कोष के निर्माण में भारत का कितना भाग होगा, कितना रुपया भारत देगा ?

**श्री सी० डी० देशमुख :** इसका उत्तर मैं तुरन्त नहीं दे सकता ।

**Mr. Deputy-Speaker:** They are in the course of negotiations and discussions. Next question.

**PATIALA MUNICIPAL (EXECUTIVE OFFICERS') ACT**

\*595. **Shri Punnoose:** (a) Will the Minister of States be pleased to state whether it is a fact that the Elected Municipal Presidents and Councillors meeting held at Patiala on the 24th May, 1953, has expressed its concern over the application of Patiala Municipal (Executive Officers') Act, to more Municipalities and the appointment of Municipal Officers, thereunder?

(b) If so, what action do Government propose to take in this matter?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Yes.

(b) The Act in question was extended last year to 7 Municipalities, viz., Bhatinda, Faridkot, Nabha, Sangrur, Mansa, Phagwara and Narnaul. The State Government are convinced of the necessity for trained and experienced Executive Officers in these bigger Municipalities. Executive Officers for these Municipalities were appointed temporarily on a year's probation. The State Government, however, contemplate replacing those Executive Officers

who are not considered suitable, due to lack of knowledge or experience of municipal administration at the end of their period of probation.

**Shri Punnoose:** May I know how many municipalities in PEPSU are now brought under the application of this Act? -

**Dr. Katju:** It has been extended to seven. Before that, it was, I think, in force in Patiala and some other places. I cannot give the names.

**Shri Punnoose:** Can I have an idea about the emoluments given to these officers?

**Dr. Katju:** I am sorry, I cannot give that information. I can give the names and other details, but not the emoluments.

**Shri Punnoose:** May I know whether it has come to the notice of the Government that favouritism and nepotism are alleged in the appointment of these officers, and that relations of ex-Ministers are being appointed irrespective of the fact that they have no qualifications for these appointments?

**Dr. Katju:** The present Government is of the opinion that some of the officers who have been appointed on probation lacked experience and should not have been appointed. As to the language used by my hon. friend, it is a matter of temperament.

**Shri Punnoose:** I submit, this language I have taken from the memorandum submitted by the President of the Association of elected Municipal Presidents.

**Mr. Deputy-Speaker:** The hon. Minister agrees that there is something of the kind there.

**Shri B. S. Murthy:** May I know the agency that was responsible for these appointments and whether the so-called suitability of these officers had been gone into before appointment?

**Dr. Katju:** Before the President assumed superintendence, the old Government had advertised for the posts and I understand that the Minister in charge of Local Self Government inter-